GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.918 ANSWERED ON 02.12.2021

PROGRESS OF SAUBHAGYA

918. SHRI VIJAY BAGHEL: SHRI SUNIL KUMAR SONI:

Will the Minister of POWER be pleased to state:

(a) the details of the progress made under Pradhan Mantri Sahaj Bijli Har Ghar Yojana-Saubhagya, State-wise;

(b) the number of beneficiaries in Chhattisgarh under Saubhagya, district-wise;

(c) the number of families yet to be provided benefits under Saubhagya of this scheme; and

(d) the details of allocation and expenditure incurred under Saubhagya during the last three years?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) The Government of India had launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October 2017 with the objective of achieving universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all poor households in urban areas in the country by March, 2019. All households were reported electrified by the States, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh had reported that around 19.09 lakh un-electrified households, identified before 31.03.2019, which were unwilling earlier have expressed willingness to get electricity connection. All these seven States reported 100% electrification of these households too as on 31.03.2021. Thus, a total of 2.817 crore households have been electrified since the launch of Saubhagya, up to 31.03.2021. State-wise details are as per Annexure-I.

- (b) District-wise details of beneficiaries in Chhattisgarh under Saubhagya Yojana are as per Annexure-II.
- (c) The State of Chhattisgarh has reported that there are no households that are yet to be given the benefits under Saubhagya Scheme as on 29.11.2021.
- (d) The State and year-wise details of sanctions and fund released under Saubhagya Yojana are as per Annexure-III.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.918 ANSWERED IN THE LOK SABHA ON 02.12.2021

State/ UT-wise electrification of households since launch of Saubhagya Scheme

SI.No.	Name of the States/ UTs	No. of Households electrified from 11.10.2017 to 31.03.2019	No. of Households electrified from 01.04.2019 to 31.03.2021	Total HHs electrified as on 31.03.2021
1	Andhra Pradesh	1,81,930		1,81,930
2	Arunachal Pradesh	47,089		47,089
3	Assam	17,45,149	2,00,000	19,45,149
4	Bihar	32,59,041		32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791
6	Gujarat	41,317		41,317
7	Haryana	54,681		54,681
8	Himachal Pradesh	12,891		12,891
9	Jammu & Kashmir	3,77,045		3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708
11	Karnataka	3,56,974	26,824	3,83,798
12	Ladakh	10,456		10,456
13	Madhya Pradesh	19,84,264		19,84,264
14	Maharashtra	15,17,922		15,17,922
15	Manipur	1,02,748	5,367	1,08,115
16	Meghalaya	1,99,839		1,99,839
17	Mizoram	27,970		27,970
18	Nagaland	1,32,507		1,32,507
19	Odisha	24,52,444		24,52,444
20	Puducherry	912		912
21	Punjab	3,477		3,477
22	Rajasthan	18,62,736	2,12,786	20,75,522
23	Sikkim	14,900		14,900
24	Tamil Nadu	2,170		2,170
25	Telangana	5,15,084		5,15,084
26	Tripura	1,39,090		1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571
28	Uttarakhand	2,48,751		2,48,751
29	West Bengal	7,32,290		7,32,290
Total		2,62,84,350	18,85,374	2,81,69,724

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 918 ANSWERED IN THE LOK SABHA ON 02.12.2021

Chhattisgarh- Saubhagya Status

District	Total Households	No of Households (Total
	electrified under	identified before	Households
	Saubhagya from	31.03.2019)	electrified under
	11.10.2017 to 31.03.2019	electrified from	Saubhagya (A+B)
	(A)	01.04.2019 to	
		31.03.2021 (B)	
Raipur	12433		12433
Bilaspur	51156		51156
Durg	14017		14017
Raigarh	24049	111	24160
Janjgir - Champa	25665		25665
Korba	30278	1004	31282
Mungeli	26012		26012
Surguja	43871	609	44480
Rajnandgaon	24688	25	24713
Mahasamund	9311		9311
Balod	16442		16442
BalodaBajar	40862		40862
Bastar	58779	460	59239
Bemetara	30978		30978
Surajpur	36573	718	37291
Jashpur	57408	266	57674
Dhamtari	6132		6132
Kabeerdham	28532	66	28598
Kanker	23638		23638
Balrampur	44158	743	44901
Kondagaon	19630		19630
Koriya	23590	1507	25097
Bijapur	15349	17884	33233
Gariyabandh	32140	200	32340
Dantewada	26390	2686	29076
Sukma	17142	11266	28408
Narayanpur	10174	2849	13023
Total	749397	40394	789791

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 918 ANSWERED IN THE LOK SABHA ON 02.12.2021

(Rs in crore)

State-wise Sanctioned Cost and Grant disbursed under Saubhagya Scheme during the financial year 2018-19 to 2020-21

(Rs. in crore)

SI.	Name of the	Sanctioned	Grant Released to the States/UTs under			
No.	States/ UTs	cost	Saubhagya			
			2018-19	2019-20	2020-21	Total
1	Arunachal Pradesh	323	139	14	-	153
2	Assam	973	403	121	118	642
3	Bihar	926	199	136	17	352
4	Chhattisgarh	648	219	32	42	293
5	Haryana	18	-	3	-	3
6	Himachal Pradesh	6	1	3	-	4
7	J&K	128	45	-	-	45
8	Jharkhand	887	83	4	60	147
9	Karnataka	79	-	40	-	40
10	Kerala	90	-	26	13	39
11	Ladakh	5	6	-	-	6
12	Madhya Pradesh	873	147	-	6	153
13	Maharashtra	406	140	43	-	183
14	Manipur	121	35	33	12	80
15	Meghalaya	276	98	88	1	187
16	Mizoram	46	35	-	6	41
17	Nagaland	64	34	-	-	34
18	Odisha	525	168	-	-	168
19	Punjab	2	-	-	0	0
20	Rajasthan	663	103	76	101	280
21	Sikkim	2	-	1	1	2
22	Telangana	35	-	15	-	15
23	Tripura	418	237	8	0	245
24	Uttar Pradesh	6,188	523	26	52	601
25	Uttrakhand	149	22	7	1	30
26	West Bengal	259	73	20	16	109
	Total	14,109	2,709	696	448	3,853